

	No revision			
	Price of rice was revised w.e.f. 25-1-1989 as follows:			
	<i>Supply through PDS</i>		<i>Supply through ITDP</i>	
	<i>(Rates Rs. per quintal)</i>			
	<i>From</i>	<i>To</i>	<i>From</i>	<i>To</i>
<i>Wheat</i>	No revision			
<i>Rice</i>	Price of rice was revised w.e.f. 25-1-1989 as follows:			
	<i>Supply through PDS</i>		<i>Supply through ITDP</i>	
	<i>(Rates Rs. per quintal)</i>			
	<i>From</i>	<i>To</i>	<i>From</i>	<i>To</i>
Common	239.00	244.00	160.00	194.00
Fine	264.00	304.00	183.00	254.00
Super-Fine	279.00	325.00	198.00	275.00

The increase in the central issue price of rice is made consequent upon the increase in the support price of Paddy payable to farmers in 1988-89 Kharif season. The net issue prices for wheat and rice are fixed by State Governments and Union Territory Administrations and differ from State to State. The net consumer price for wheat and rice supplied through ITDP scheme is decided by adding a margin of Rs. 25/- per

quintal over the Central issue price.

The Central issue prices do not cover the entire economic cost and Central Government bears a huge financial subsidy.

Imported Edible Oil

The Central issue price of imported edible oils have been revised w.e.f. 1.9.1988 as under:

Rs. per Mt. tonne

	<i>From</i>	<i>To</i>
Supply in bulk	11000/-	13150/-
Supply in tins	12500/-	14500/-

The Central issue prices of imported edible oils is revised and revised from time to time keeping in view various relevant factors like prices of imported edible oil, support prices of oilseeds fixed by the Government etc.

Sugar:

Retail price of levy sugar was revised from Rs. 5.10 per kg. to Rs. 5.25 per kg. w.e.f. 1.1.1989. The increase was due to increase in statutory minimum price of

sugar-cane for 1988-89. The end retail price of levy sugar is uniform throughout the country.

Import of edible oils

97. SHRI DINESH GOSWAMI:
SHRI BALWANT SINGH RAMOOWALIA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity of edible oils imported during the current financial year;

(b) the quantity of edible oils for which import deals have been concluded with foreign countries; and

(c) Government policy in regard to import of edible oils keeping in view the bumper Kharif Crop during 1989?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) During the current financial year a quantity of about 11 lakh tonnes of edible oils was imported till 31.1.1989.

(b) During the financial year the import of 7.77 lakh tonnes has been contracted for

(c) The import of edible oils has been appropriately reduced in view of the bumper Kharif Crop during 1988.

Strike by Punjab Doctors

98. SHRI DINESH GOSWAMI:
SHRI BALWANT SINGH RAMOOWALIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether doctors in Punjab are on strike since February, 1989 in support of their demands;

(b) if so, whether the doctors of various hospitals in Delhi have also shown resentment due to non-acceptance of their strike;

(c) if so, the details thereof; and

(d) Government's reaction to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) It has been brought to the notice of the Central Government that the Govt. Doctors in Punjab are agitating to protest against the recommendations of the 3rd Pay Commission. Their demands are as follows:

- (1) NPA to be treated as part of pay.
- (2) Cadre review and time bound promotion on Central Health Services pattern.
- (3) 50% of Basic pay as NPA.
- (4) Conveyance allowance and other allowances on Central pattern
- (5) Enhancement in Rural Health Allowance.
- (6) House Rent to all rural doctors. This has been brought to the notice of the State Government

(b) and (c). No such information is available.

(d) The State Government lay down the pay structure for their employees, including doctors, keeping in view their financial resources and other connected factors. The Central Government have no scheme to assist the State Governments in this regard.

New Registration for Houses/Plots by DDA

99. SHRI JAI PRAKASH AGARWAL :
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the registration for allotment of houses/plots by DDA has been suspended for many years: